

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1679/98

(20)

New Delhi this the 21st day of January, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

Shri Girish Chand Bhatt,
369, Maliwara,
Ghaziabad(UP). Applicant

(through Ms. Richa Goyal, Advocate)

versus

1. Union of India through
its Secretary,
Ministry of Communication,
Department of Telecommunication,
Sanchar Bhawan, New Delhi.
2. Chief General Manager(West)
Dept. of Telecom, Dehradun.
3. General Manager,
Dept. of Telecom,
Jaina Tower, Raj Nagar,
Ghaziabad-201002.
4. Divl. Engineer (Phones),
Telephone Exchange,
Jaina Tower, Raj Nagar,
Ghaziabad-201002.
5. Sub Divl. Officer Phones III,
R-2/101 Raj Nagar,
Ghaziabad-201002. Respondents

(through Shri K.R. Sachdeva, Advocate)

ORDER(ORAL)

Learned counsel for the applicant seeks
permission to withdraw this O.A. on the basis of
the instructions given by her client to do so.
Accordingly, the O.A. is dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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